

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

19

Application No.2 & 4 Ors./ (MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 22.12.2017

NAME OF THE PARTIES: M/s. Sejal Glass Ltd.

SECTION OF THE COMPANIES ACT: 73(4) of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
---------------	-------------	--------------------	------------------

ORDER

Application 2 & 4 Ors/73(4)/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 20.3.2018.

Sd/-

V. NALLASENAPATHY  
Member(Technical)

Sd/-

M. K. SHRAWAT  
Member (Judicial)